Acceptance of Public Provident Funds Money by Nationalised Banks

2601. SHRI VITHTHALBHAI MOTIRAM PATEL: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the State Governments have requested the Central Government to allow all the nationalized banks to accept the money of public provident funds;
- (b) if so, what is Government's decision in this regard?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The suggestion is under Examination.

Branches of Nationalised Banks in Phulabani District of Orissa

- 2602. SHRI JAGADISH JANI: Will the Minister of FINANCE be pleased to state:
- (a) the name of the nationalised commercial banks which have their branches in Phulabani district of Orissa.
- (b) the total number of branches of these commercial bank which are functioning in that district;
- (c) whether some new branches of any of those commercial banks are proposed to be opened in 1982-83; and
- (d) if so, what are the details of the programmes in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). The necessary particulars are set out below:-

Name of Bank function- ing in Phulabani District		No. of Offices
(1)	State Bank of India	21
(2)	Indian Bank	2
(3)	United Commercial Bank	3
-5		26

The State Bank of India is holding licences for opening 2 more offices in the district.

(c) and (d). The Reserve Bank of India have formulated a new branch licensing policy for the three years 1982-83 to 1984-85 to achieve, by March 1985, a banking coverage of one bank office on an average, for a population of 17000 in rural and semi-urban areas. In pursuance of this objective, 14 additional offices are expected to be opened during the Policy period at unbanked rural and semi-urban centres of the district Phulabani, Orissa. The Government of Orissa has been requested by the Reserve Bank of India to recommend in consultation with the District Consultative Committee, rural and semi-urban centres for opening branches. Branch expansion programme for the district will be finalised by the Reserve Bank of India on receipt of the recommendations from the State Government in this regard.

Regional Gramya Banks in Tribal Districts of Orissa

- 2603. SHRI JAGADISH JANI : Will the Minister of FINANCE be pleased to state:
- (a) the number of Regional Gramya Banks which have been set up in the tribal districts of Orissa;
 - (b) the details of their locations;

- (c) whether any such Gramya Bank is proposed to be set up in Phulabani district of Orissa; and
- (d) if so, by when the proposal is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE: (SHRI JANARDHANA POOJARY): (a) and (b). At present six out of the nine regional rural banks functioning in the State of Orissa have been set up in Tribal districts. Their location is as follows:

Name of RRB

Name of Tribal district covered

1. Bolangir Anchalik Gramya Bank, Bolangir

Sambalpur

2. Koraput Panchabati Gramya Bank, Jeypore Koraput

- 3. Kalahandi Anchalika Gramya Bank, Bhawani Patna.
- Kalahandi
- 4. Baitarni Gramya Bank Baripada

Mayurbhani & Keoninar

- 5. Balasore Gramya Bank, Balasore Balasore
- 6. Rushikulya Gramya Ganjam Bank, Berhampur
- (c) and (d). At present, there is no proposal to set up an independent Regional Rural Bank for phulbani District. However, Reserve Bank of India is examining the feasibility of extending the area of operation of Rushikulya Gramya Bank to Phulbani district also.

Appointment of Clerks in State Bank of India

2604. SHRI ARVIND GANESH KULKARNI: Will the Minister of FINANCE be pleased to state:

(a) how often the State Bank of India advertised for filling up the posts in clerical cadre during the last one year and on what dates ;

...

- (b) what was the number of applicatious received and how much income was made by the State Bank of India from the applicants by way of application fee;
- (c) what was the number of posts of clerks for which these advertisements were issued: and
- (d) whether any interviews were held and if so, on what dates?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The information is being collected and will be laid on the Table of the House, to the extent available.

Ban on Bank Advances for purchase of Tractors in Maharashtra

2605. SHRI VITHAL. RAO MADHAV RAO JADHAV : Will the Minister of FINANCE be pleased to state:

- (a) whether there is any circular from the Reservs Bank of India to stop the advance of loans for the purchase of tractors in Maharashtra; and
- (b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) No. Sir.

(b) Does not arise.

Appointment of Regional Advisers in Nationalised Banks in Jammu and Kashmir

2606. SHRI GULAM MOHI-UD-DIN SHAWL: Will the Minister of FINANCE be pleased to state:

(a) what are the names of Regional Advisers and Legal Advisers/